

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/307/2018
MA/389/IB/2018

PETITION NUMBER : CP/552&553/IB/2018

NAME OF THE PETITIONER(S) : R.Venkatakrisnan
Fathima Abdul Khadar

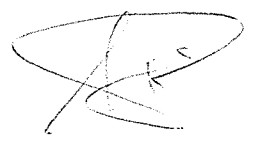
NAME OF THE RESPONDENT(S) : PARAGON STEELS PVT LTD & 2 OTHERS

UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V.V. SIVAKUMAR
by DVA ASSOCIATES

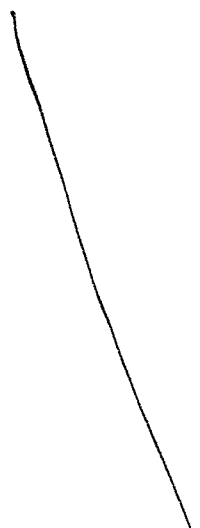
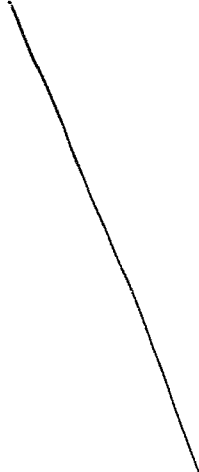
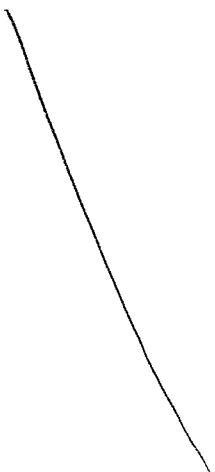
Council for
Resolution
~~Professional~~
Professional



Aashish Jain duni
Chinna Abhalam
For Suleera & Suleera

Council for CoC

Aashish



(25)

[MA/307 & 389/IB/2018 IN CP/552 & 553/IB/2018]

ORDER

On the understanding arrived at between the parties, for parties having sought for withdrawal of MA/307/2018 and MA/389/2018, the same is hereby **dismissed as withdrawn.**

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp